

### **Nilltech Software Private Limited**

Registered Office Address: Shop No. 003, Ground Floor, Pooja Nagar, Building No. 2 CHS Ltd., Cabin Cross Road, Bhayand, er East, Thane, THANE, Maharashtra, India, 401107

Category wise List of Stakeholders prepared by the Liquidator as per Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.

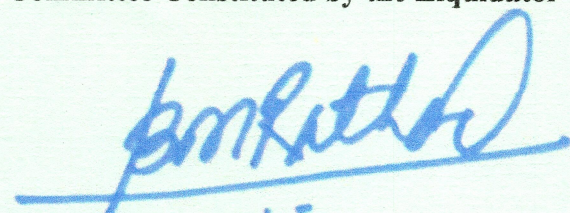
Sr. No.	Category of Stakeholders/ Name and Address of the Stakeholders	Amount of Claim Admitted, if any	Security Interest if any
1.	Secured Financial Creditors, who have relinquished their Security Interests under section 52	Nil	Not Applicable
2.	Unsecured financial creditors	Nil	Not Applicable
3.	Workmen and employees	Nil	Not Applicable
4.	Governments	Nil	Not Applicable
5.	Operational creditors other than Workmen, employees and Governments 1. Hardik Pankaj Jotangia	9,51,441/-	Not Applicable
6.	Shareholders – 1. Mr. Prabhakar Poojari  2. Mrs. Shambhavi Ramesh Anchan	1,00,000/-	Not Applicable
	<ul style="list-style-type: none"><li>Note- 1. The above does not includes the CIRP Cost / liquidation cost paid by the Petitioning Creditor/ CoC / Stakeholders.</li></ul>		

Based on the aforesaid stakeholders, the liquidator has in terms of Regulation 31A of IBBI ( Liquidation Regulations ) 2016 constituted a Stakeholders Consultation Committee consisting of following Representatives –

1. Hardik Pankaj Jotangia - One Representative (Operational Creditors)
2. Mr. Prabhakar Poojari - One Representative (Shareholder)

**This may be taken on record as List of Stakeholders and Stakeholders Constitution**

**Committee Constituted by the Liquidator**



**Bhavesh Mansukhlal Rathod**  
**Liquidator appointed by NCLT, Mumbai**  
**For Nilltech Software Private Limited.**

**(Under Liquidation)**  
**Date: 6<sup>th</sup> July 2022**  
**Place: Mumbai**